

HIGH COURT OF MADHYA PRADESH: JABALPUR

MEMORANDUM

No. 164 Confdl./2015

II-15-1/2013

To,

Date:- 16th February, 2015

The District and Sessions Judge,
Jabalpur, Burhanpur, Neemuch, Guna,
Khandwa, Hoshangabad, Bhopal, Sagar,
Shajapur, Mandleshwar, Katni, Chhatarpur,
Dhar, Sehore, Mandsaur

Sub:- Change in the venue of the existing Master Trainers and for new Master Trainers on Ubuntu Linux.

Ref:- This Registry DO Letter No. 88/2015 and 90/2015 dated 28.01.2015

...

In connection with the subject & reference cited above, I am to state that the venue of the training programmes of the existing Master Trainers from 14th to 17th March, 2015 and for new Master Trainers from 19th to 22nd March, 2015 **has been changed.**

The training programmes will now be held as scheduled at **Orissa Judicial Academy, Cuttack** instead of Bihar Judicial Academy, Patna, as was proposed earlier.

You are therefore requested to inform the nominated Judicial Officer(s) from your District and direct them to proceed accordingly.


REGISTRAR GENERAL

Date:- 16th February, 2015

Encls No. 165 Confdl./2015

II-15-1/2013

Copy forwarded to :-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2. The Director, Madhya Pradesh State Judicial Academy, Jabalpur for information and necessary action.
3. The Registrar (IT), High Court of Madhya Pradesh, Jabalpur for information and necessary action.
4. Shri Kapil Mehta, Officer on Special Duty (MPSJA) for information and necessary action.


(VED PRAKASH)
REGISTRAR GENERAL